

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION No. 1705
TO BE ANSWERED ON 20.12.2018

Watershed Development in Drought Prone Areas

1705. SHRI KALIKESH N. SINGH DEO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of steps taken for watershed development in drought prone areas along with the programmes implemented thereto, State-wise;
- (b) the quantum of funds sanctioned, released and utilized for the said purpose, State-wise;
- (c) whether the Government proposes any training and development programmes for functionaries involved in watershed development programmes;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to take initiative for watershed development in forest areas and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The Government in the Department of Land Resources (DoLR) was earlier implementing three area development programmes namely Drought Prone Area Programme (DPAP), Desert Development Programme (DDP) and Integrated Wastelands Development Programme (IWDP) on watershed basis.

These three programmes were integrated and consolidated into a single modified programme called the Integrated Watershed Management Programme (IWMP) with effect from 26.02.2009.

Department of Land Resources has sanctioned 8214 watershed development projects in 28 States (except Goa) [during the period 2009-10 to 2014-15] covering an area of about 39.07 million hectare under Integrated Watershed Management Programme (IWMP). The IWMP was amalgamated in 2015-16 as the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) and is being implemented principally for development of rainfed portions of net cultivated area and culturable wastelands.

The activities being undertaken through the watershed development projects *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.

(b): 8214 projects sanctioned with a total cost of Rs. 50,739.58 crore (Rs. 33,642.24 crore as Central share) under IWMP are being implemented under WDC-PMKSY. State wise details of funds released as Central share [from 2009-10 to 2018-19 (up to 30.11.2018)] and funds utilized under WDC-PMKSY are given at **Annexure**.

(c) & (d): There is no separate fund released for training and development of functionaries involved in the implementation of WDC-PMKSY. However, as per the Common Guidelines for Watershed Development Projects- 2008 (Revised in 2011), 5% of the total project cost is earmarked for Institution and Capacity Building.

(e): Treatment of forest area in the project is also an integral part of the WDC-PMKSY project guidelines. Under WDC-PMKSY, States prepare the Annual Action Plan comprising of the proposed activities and the fund requirements. The available Central assistance is provided amongst the States *inter-alia* on the basis of number of projects sanctioned, pace of utilisation, Annual Action Plan formulated by the States etc.

ANNEXURE

Annexure

Annexure referred to in reply to parts (b) of the Lok Sabha Unstarred Question No. 1705 for answer on 20.12.2018

State-wise details of funds released as Central share and funds utilized from 2009-10 to 2018-19 under WDC-PMKSY

(Rs in crore)

Sr. No.	State	Central share released #	Funds utilized \$
1	Andhra Pradesh	978.12	1564.72
2	Arunachal Pradesh	244.33	252.05
3	Assam	387.53	420.39
4	Bihar	130.62	145.3
5	Chhattisgarh	283.34	425.23
6	Gujarat	1221.49	1538.04
7	Haryana	88.70	92.1
8	Himachal Pradesh	283.58	290.28
9	Jammu & Kashmir	190.05	193.63
10	Jharkhand	191.52	212.63
11	Karnataka	1872.94	2343.35
12	Kerala	109.30	129.73
13	Madhya Pradesh	1344.91	1785.16
14	Maharashtra	2250.62	2791.95
15	Manipur	149.10	148.02
16	Meghalaya	166.34	178.12
17	Mizoram	251.16	264.46
18	Nagaland	483.89	532.57
19	Odisha	960.31	1189.23
20	Punjab	60.42	63.46
21	Rajasthan	2295.67	3169.51
22	Sikkim	22.08	26.15
23	Tamil Nadu	870.35	1055.76
24	Telangana	556.78	454.48
25	Tripura	196.02	206.16
26	Uttarakhand	131.08	122.46
27	Uttar Pradesh	808.49	870.73
28	West Bengal	157.63	181.83
	Total	16686.37	20647.50

Upto 30.11.2018, including releases under the erstwhile IWMP

\$ Funds utilized reported by States is upto 31.10.2018 (reported month during 2018-19 varies) and funds utilization is subject to change after audit. Funds utilized include Central Share, State Share, interest & miscellaneous receipt.

- Note: 1. WDC-PMKSY is not operational in Union Territories.
2. There is no sanctioned project in Goa